

[Translation]

Seats for OBCs in Parliament and Assemblies

3568. SHRI RAJESH RAJAN ALIAS PAPPU YADAV: Will the Minister of WELFARE be pleased to state :

(a) whether the Government are contemplating on providing reservation to Other Backward Classes (OBCs) in Parliament and Assembly seats;

(b) whether the Government propose to bring in some changes in the reservation policy for the Parliament and Assembly seats on the basis of population of the Scheduled Castes/Scheduled Tribes in the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The matter is under consideration.

(b) to (d). No, Sir.

Articles 330 and 332 of the Constitution provide, *inter-alia* that until the figures for the first census taken after the year 2000 are published, the proportion of seats reserved for Scheduled Castes and Scheduled Tribes in the House of the People and Legislative Assemblies shall correspond to their proportion in the population as per the 1971 Census.

[English]

Para Military Forces on Security Duties

3569 SHRI BHAKTA CHARAN DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the para military forces have been over stretched over the years while performing internal security duties and are being deployed without any respites;

(b) if so, whether the Government have planned or proposed to plan any scheme to give the priority to the improvement of service conditions in the paramilitary forces especially to make them attractive to the younger generation; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). Due to over all internal security scenario, Parliamentary Elections and Elections to Legislative Assemblies, the deployment of Central Paramilitary Forces has been quite considerable. The service in Central Paramilitary Forces offers good prospects as also the challenges and facilities associated with uniformed armed service. The force personnel are also entitled to a number of allowances, like ration money, detachment allowance, special duty allowance high altitude allowance etc.

Street Children

3570. SHRI PRAMOD MAHAJAN : Will the Minister of WELFARE be pleased to state :

(a) whether the attention of the Government has been drawn to news-items captioned 'Street children now get high on Blue, petrol : Study' appearing in the "Times of India" dated, November, 11, 1996;

(b) if so, the reaction of the Government thereto; and

(c) the remedial steps taken by the Government to save these unfortunate children?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The Times of India has not brought out the Delhi Edition of November 11th, 1996.

(b) and (c). A study on Reducing Risk behaviours relating to HIV/AIDS/STD and Drug Abuse amongst street children is being jointly supported by United Nation Drug Control Programme (UNDCP), UNICEF, WHO, UNAIDs, National Aids Control Programme (NACO), Ministry of Health, Overseas Development Agency (ODA) and the Ministry of Welfare. The Study has been conducted in four cities of the country viz. Mumbai, Calcutta, Delhi and Hyderabad. The Report has observed that drug abuse is wide spread and increasing amongst street children. Accessible and cheap drugs such as Solvents, Alcohol, Tobacco and Cannabis are mostly abused by these children.

Based upon the observations and recommendations made in the Study, City Level Workshops have been undertaken in Mumbai (4-5 November, '96), Calcutta (7-9 Nov '96), Delhi (12-13 Nov '96) and Hyderabad (3-4 December, 1996) The objective of the City Level Workshops is to undertake Pilot Projects for reducing risk taking behaviour related to Drug Abuse/HIV/AIDS/STD amongst Street Children and prepares a City Level Action Plan for this purpose.

Senior Citizens

3571. SMT. BHAVNABEN DEVRAJ BHAI CHIKHALIA :

SHRI KASHI RAM RANA :

Will the Minister of WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Support by parents or face penalty, States Chinese Law" Appearing in "Times of India", dated September 1, 1996;

(b) the details of the schemes available for elderly person in the country at present;

(c) whether these schemes are considered enough in the present scenario for the elderly persons;